

TARY AFFAIRS (SHRI MAL-LIKARJUN): (a) It is not true that more than 60% of the rolling stock is overaged, nor overaged stock that is in service is the cause of frequent accidents, since only such of the rolling stock is permitted to move on trains as is fit for assigned journeys.

(b) As much of the overaged Rolling Stock is being condemned as is found unfit for movement on 'condition basis'.

During the Sixth Plan period it is proposed to procure 50,000 wagons, 5000 coaches and 480 diesel/electric locomotives in replacement of overaged stock.

Profits of State Transport Under-takings

1155. **SHRI S. A. DORAI SEBASTIAN:** Will the Minister of SHIPPING and TRANSPORT be pleased to state the names of State Road Transport Undertakings that have been making profits during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): According to the information available the following State Transport Undertakings have made the profits:

1. Haryana State Transport in 1979-80 and 1980-81.
2. Thiruvalluvar T.C.L. in 1979-80.
3. Cholan Roadways Corporation Limited in 1979-80.
4. Kattabomman Transport Corporation Limited in 1980-81.

National Highways Patrolling Scheme

1156. **SHRI K.T. KOSALRAM:** Will the Minister of SHIPPING and TRANSPORT be pleased to state:

(a) details of the draft scheme of National Highways Patrolling that has been circulated to the State Governments in February 1982; and

(b) which of the State Governments have responded favourably to this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): (a) The Scheme envisages setting up of Traffic Aid Posts at every 50 Kms. along National Highways, serve as monitoring centers to flash news of accidents if and when occurred and to ensure wreckage clearance as well as to provide First-aid, to the Victims involved in the accidents. On the basis of present estimates, the recurring annual expenditure on manning and operations of each of the the traffic aid post will be of the order of Rs. 50,000, while the non-recurring expenditure is estimated at Rs. 2.50 lakhs.

(b) Transport Ministers and other representatives of all the State Govts./ U.T. Administration have in the meeting held on 31-5-82 agreed to the implementation of Highway Patrolling Scheme.

Sheikh Zayed Institute of Petroleum Studies and Chemical Engineering of Aligarh University

1157. **SHRI ASHFAQ HUSAIN:** Will the Minister of EDUCATION AND CULTURE be pleased to State:

(a) the progress of Sheikh Zayed Institute of Petroleum Studies and Chemical Engineering of Aligarh Muslim University;

(b) when will this Institute start its courses ;

(c) whether the University Grants Commission or Education Ministry cleared the project documents ; and

(d) what are the main features of this Institute ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (d). The revised project report for the establishment of the proposed Sheikh Zayed Institute of Petroleum Studies and Chemical Engineering is under examination of the University Grants Commission.

Disabled Officers Employed In India's Embassies

1158. SHRI N. DENNIS : Will the Minister of EXTERNAL AFFAIRS be pleased to lay a statement giving the details of disabled officers employed in India's Foreign Embassies, and state :

(a) the ranks they held in service; and

(b) the countries in which they are serving ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) and (b). The required information is being collected from our Missions abroad and will be laid on the Table of the House as soon as available.

Delhi Administration Panel Of Ad Hoc Teachers

1159. SHRI R. L. P. VERMA : Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that a panel of *ad hoc* teachers was drawn by Delhi Administration in 1973-74 on the basis of interview.

(b) if so the number of teacher with their names seniority-wise who

are in the "Left-out panel of ad hoc teachers 1973-74" ;

(c) whether the Lt. Governor of Delhi has issued orders recently to absorb the entire panel of left out ad hoc teachers without any delay ; and

(d) if so, out of them (left-out panel of ad hoc teachers 1973-74) how many have so far been absorbed with their names as also a probable date by when the rest are likely to be absorbed ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) As reported by the Delhi Administration, all the 35 candidates selected out of a total of 44, ad hoc teachers who appeared for interview before the Staff Selection Board, have been absorbed. This panel was prepared only to accommodate such ad hoc teachers who were appointed by the Department during the preceding 3-4 years.

(c) No, Sir. On a representation received from the 9 teachers who were not selected by the Staff Selection Board as mentioned in (b) above, the Lt. Governor, Delhi had issued instructions to allow them to appear before the interview board in future vacancies along-with other candidates in relaxation of the normal employment exchange procedure, etc.

(d) Out of 9 teachers mentioned in (c) above, 4 have already been selected/appointed. One Smt. Urmila Devi Sharma has recently appeared for interview for the post of Language Teacher (Hindi). Remaining 4 viz. Smt. Sushila Niwani, Smt. Shaheen Parveen, Smt. S. Wheeler and Smt. Rita Bagai would be given a chance to appear for interview alongwith